

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI.
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 24-7-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/263/IB/2018
IN
MA/90/IB/18
IN
PETITION NUMBER : CP/540/(IB)/2017
NAME OF THE PETITIONER(S) : BANK OF INDIA
NAME OF THE RESPONDENT(S) : ORCHID PHARMA LTD & 1
UNDER SECTION : 43(1) & 66

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. T. RAVICHANDRAN




2. D. FLAVARASI

Shree Law Services

3. Edward James

} Counsel for
Applicant

Counsel for RP

MA/263/IB/2018
IN
MA/90/IB/2018
IN
CP/540/IB/2017

ORDER

Counsel for Applicant present. Counsel for RP present. Counsel for Applicant is directed to furnish a copy to the RP for making submissions. At request, time is enlarged. The Counsel for Applicant (Bank of India) stated that they have serious misgivings regarding certain transactions pertaining to the Corporate Debtor. However, it is seen that the Applicant has not chosen to take this before the RP for inclusion in the Agenda of COC meeting. The RP is directed to place the present application before the COC and obtain its recommendations. The application may be listed along with MA/90/2018. The matter is adjourned. **Put up on 27.07.2018.**

sd -
(S VIJAYARAGHAVAN)
Member (Technical)

sd -
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)